

OA 603/2005 CENTRAL ADMINISTRATIVE TRIBUNAL
Dated : 13.10.2011 PATNA BENCH, PATNA.

OA 603/2005

None for the parties. Let this case be listed in running list.

R. K. Roy

vrs.

Nach Gb-

Bidisha
[Bidisha Banerjee]M[J]

Union of India & Ors.

[Naresh Gupta]M[A]

mps.

Dated : 14.10.2011

None for the applicant.

Shri Mukundjee, Id. SC counsel for the respondents.

ORDER [ORAL]

The applicant was not represented. He has defaulted in appearance for the last several dates. This case has been pending since 2005. The OA is accordingly dismissed for non prosecution.

Bidisha

[Bidisha Banerjee]M[J]

mps.

Nach Gb-

[Naresh Gupta]M[J]